

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 379**  
TO BE ANSWERED ON 04.02.2020

**ALLOCATION OF FUNDS FOR NRLM**

**379. SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criterion/norms for allocation of funds under the National Rural Livelihood Mission (NRLM) in the country;
- (b) whether the Government has allocated sufficient funds under NRLM as per the said criterion/norms during each of the last three years and the current year;
- (c) if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (d) whether the Government has implemented interest subvention scheme for Women Self Help Groups (SHGs) associated with NRLM;
- (e) if so, the details thereof along with the number of poor rural women organised into SHGs under NRLM across the country during the said period, State/UT-wise; and
- (f) the other steps taken/being taken by the Government for effective implementation of NRLM across the country?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a): Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM) is a centrally sponsored programme and designed to be implemented in a Mission mode, with both the Central Government and the States sharing the cost. Central assistance to the States for DAY-NRLM is provided in the ratio of 60:40 in respect of all States except in the case of North-East (NE) and Himalayan States where it is in the ratio of 90:10. The inter-state distribution of central assistance is made on the basis of inter-state poverty ratio as formulated by the erstwhile Planning Commission. However, in case of the NE States excluding Assam, a special package has been approved which enables need-based provision of funds to cover all rural poor households, estimated at two third of the total rural household in these states.

(b) and (c): The detail of funds allocated is enclosed in Annexure-I.

(d) and (e): In order to reduce the effective cost of bank credit to women SHGs, DAY-NRLM provides interest subvention and additional interest subvention to SHGs from FY 2013-14. In category-II districts, women SHGs whose members are from the DAY-NRLM target group, are eligible for receiving interest subvention equal to the difference between the borrowing rate of interest from banks and 7% in loans up to Rs. 3 lakh. In addition, in respect of 250 backward districts (category-I districts), all women SHGs can avail loans up to Rs.3.0 lakh each at 7% rate of interest per annum, with an additional interest subvention of 3% on prompt repayment, reducing the effective interest rate to 4%. The details of the amount of Interest Subvention disbursed to SHGs and the number of poor rural household organized into SHGs between 2013-14 to 2019-20 is given in Annexures -II and III respectively.

(f): Several steps have been taken for effective implementation of DAY-NRLM. These include submission of periodical reports by the State Rural Livelihoods Missions (SRLMs), review during the periodic meeting of the Performance Review Committee (PRC) of the Ministry, monitoring the timely submission of Utilization Certificates, submission of third party monitoring reports through National Level Monitors and Area Officers, monitoring through various MIS modules as well as bi-monthly financial management review of all States. Implementation Support Missions (ISMs) have been carried out in some States such as Assam, Uttar Pradesh and Karnataka, wherein, technical experts from the National Mission Management Unit supervise the work of the SRLMs and support them to resolve outstanding issues and plan for future implementation of the programme in the States in consultation with the SRLMs.

**Annexure-I referred in reply of part (b) and (c) of Lok Sabha Unstarred Question No.  
379 due for 04.02.2020**

**Annexure-I**

**Status of State/UT wise fund allocated under DAY-NRLM**

**(Amount in Rs. Lakhs)**

	<b>Name of State/Uts</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>
1	Andhra Pradesh	1185.81	6214.57	8638.93	11924.13
2	Bihar	4835.89	25343.75	35230.54	48627.99
3	Chhattisgarh	1074.08	5629.01	7824.92	10800.58
4	Goa	150.00	300.00	300.00	400.00
5	Gujarat	765.19	4010.20	5574.60	7694.51
6	Haryana	450.18	2359.27	3279.64	4526.82
7	Himachal Pradesh	189.59	993.58	1381.18	1906.41
8	Jammu & Kashmir	2500.00	1227.80	1709.40	2359.46
9	Jharkhand	1823.41	9556.09	13283.99	18335.62
10	Karnataka	1535.07	8044.95	11183.34	15436.13
11	Kerala	688.78	3609.74	5017.93	6926.15
12	Madhya Pradesh	2300.98	12058.92	16763.19	23237.89
13	Maharashtra	3034.46	15902.89	22106.73	30513.46
14	Odisha	2325.13	12185.48	16939.12	23380.72
15	Punjab	218.78	1146.58	1593.87	2199.98
16	Rajasthan	1165.63	6108.79	8491.88	11721.17
17	Tamil Nadu	1797.46	9420.09	13094.93	18074.67
18	Telangana	847.01	4438.98	6170.66	8517.24
19	Uttar Pradesh	6962.06	36486.54	50720.22	70008.07
20	Uttarakhand	366.56	1921.04	2670.45	3685.97
21	West Bengal	2583.93	13541.73	18824.48	25983.03
22	A&N Islands	25.00	100.00	100.00	200.00
23	Daman & Diu	25.00	100.00	100.00	200.00
24	D & N Haveli	25.00	100.00	100.00	200.00
25	Lakshadweep	25.00	100.00	100.00	200.00
26	Pondicherry	250.00	400.00	400.00	600.00
27	Arunachal Pradesh	600.00	920.00	3177.00	5597.11
28	Assam	7000.00	9885.00	17694.00	20781.78
29	Manipur	800.00	920.00	3091.94	5447.25
30	Meghalaya	400.00	1380.00	4944.00	8710.17
31	Mizoram	1600.00	1840.00	5442.38	9588.20
32	Nagaland	2400.00	2760.00	7295.57	12853.08
33	Sikkim	600.00	690.00	2134.00	2948.06
34	Tripura	2700.00	3105.00	8958.00	15705.14
	<b>GRAND TOTAL</b>	<b>53250.00</b>	<b>202800.00</b>	<b>304336.89</b>	<b>429290.79</b>

**Annexure-II referred in reply of part (d) and (e) of Lok Sabha Unstarred Question No. 379 due for 04.02.2020**

**Amount of Interest Subvention (I.S.) Disbursed to SHGs**

**(Amount in Rs Lakhs)**

2013-14 to 2019-20				
Sl	State Name	Interest Subvention (I.S.) Amount in Category I Districts*	I.S. Amount in Category II Districts	Total I.S. Amount
1	Andaman & Nicobar	0.10	-	0.10
2	Andhra Pradesh	250245.41	17803.00	268048.41
3	Arunachal Pradesh	15.55		15.55
4	Assam	618.89	37.99	656.88
5	Bihar	18973.37	93.37	19066.74
6	Chhatisgarh	3994.77	87.97	4082.74
7	Goa	234.59		234.59
8	Gujarat	807.65	132.69	940.34
9	Haryana	346.63	0.87	347.50
10	Himachal Pradesh	713.07	43.77	756.84
11	Jammu And Kashmir	589.15	104.02	693.17
12	Jharkhand	1864.05	8.75	1872.80
13	Karnataka	33635.36	6458.00	40093.36
14	Kerala	10579.31	5107.70	15687.01
15	Madhya Pradesh	1789.17	89.46	1878.63
16	Maharashtra	3361.62	698.73	4060.35
17	Manipur	5.58	-	5.58
18	Meghalaya	68.55	-	68.55
19	Mizoram	7.86	-	7.86
20	Nagaland	22.60	-	22.60
21	Odisha	26063.46	1412.24	27475.70
22	Puducherry	280.54	-	280.54
23	Punjab	46.87	0.59	47.46
24	Rajasthan	1012.03	-	1012.03
25	Sikkim	53.08	-	53.08
26	Tamil Nadu	19916.34	4117.47	24033.81
27	Telangana	84576.67	15386.15	99962.82
28	Tripura	183.73	0.28	184.01
29	Uttar Pradesh	380.10	45.45	425.55
30	Uttarakhand	58.59	5.26	63.85
31	West Bengal	36744.75	2196.71	38941.46
	<b>Total</b>	<b>497189.54</b>	<b>53830.47</b>	<b>551020.01</b>

\* Claims from banks till 30 September 2019

## Annexure-III

## Annexure-III referred in reply of part (d) and (e) of Lok Sabha Unstarred Question No. 379 due for 04.02.2020

## Number of household mobilized in to SHGs under DAY-NRLM

S.No.	State	Number of household mobilized in to SHGs since 2013-14 to December, 2019
1	Andhra Pradesh	286829
2	Assam	2638822
3	Bihar	10383355
4	Chhattisgarh	1661829
5	Gujarat	2165167
6	Jharkhand	2487131
7	Karnataka	1787629
8	Kerala	826122
9	Madhya Pradesh	2490057
10	Maharashtra	3231435
11	Odisha	2389375
12	Rajasthan	1609849
13	Tamil Nadu	3171794
14	Telangana	235498
15	Uttar Pradesh	1512361
16	West Bengal	7434445
17	Haryana	2366783
18	Himachal Pradesh	181368
19	Jammu And Kashmir	369505
20	Punjab	119922
21	Uttarakhand	244137
22	Arunachal Pradesh	73725
23	Manipur	23193
24	Meghalaya	100124
25	Mizoram	96884
26	Nagaland	67586
27	Sikkim	38102
28	Tripura	78340
33	Andaman & Nicobar	27075
34	Dadar& Nagar Haveli	3964
32	Daman & Diu	26098
29	Goa	5590
30	Lakshadweep	4722
31	Pondicherry	29390
	<b>Total</b>	<b>48168207</b>